

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 31.10.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri H.S.Balot Advocate	S.B.Criminal Misc.Bail Application No.7104/2015,Pradeep Singh v/s State & Ors.	Mr.R.S. Choudhary	Mr.Sumitra Singaria & R.P. Singaria

CAUSE – LIST 03.11.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Jintendra Maheshwari Advocate	S.B.Civil Misc.Transfer Pet.No.55/2014,Smt. Laxmi Kanwear V/s Harshvardhan Singh	Mr.D.S.Baghela	Mr.Surendra Singh Rathore
02.	Shri Om Prakash Joshi Advocate	S.B.Criminal Misc.Pet.No.2768/2015, Smt.Rinkal Sharma V/s State & Ors.(Shashi Kant Sharma)	Mr. RajivBishnoi	Mr.Vinit Jain For Res.No.02

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR
